

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Sriya Farms and Feeds Private Limited Date of Commencement of Liquidation: 17-03-2026; List of Stakeholders as on Date: 12-05-2026; Name of IP: Mr. Mahalingam Suresh Kumar; Process Number: 1; Last 5 digit of registration number: 10217

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	02	890432942	02	890432942	0	0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	02	4345497	02	4345497	0	0	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	11	2312097	11	460288	0	1851809	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	05	4793833	05	4441181	0	352652	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	127	951524642	127	668752254	0	282772389	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	<a href="#">Annexure 9</a>
Total		147	1853409011	147	1568432162	0	284976850	0	